

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF KHADYOTA KISHAN
FOUNDATION**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	KHADYOTA KISHAN FOUNDATION
2.	Date of incorporation of corporate debtor	28 th Feb 2018
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Coimbatore,
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01110TZ2018NPL030079
5.	Address of the registered office and principal office (if any) of corporate debtor	242/1 3rd Sundaram Street, Nalvar Layout, Near Lala Mahal, Rathinapuri, Coimbatore
6.	Date of closure of Insolvency Resolution Process	27 th July 2023
7.	Liquidation commencement date of corporate debtor	27 th July 2023 (Order received on 31 st July 2023).
8.	Name and registration number of the insolvency professional acting as liquidator	AYYAMPALAYAM VENKATESAN ARUN Reg No: IBBI/IPA-001/IP-P01079/2017-18/11792.
9.	Address and e-mail of the liquidator, as registered with the Board	Rams court, 10/2, Balaji Nagar I cross, Advaitha Ashram road, Salem 636004. E Mail Id: avarun77@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Akshayam, 4 th floor, Old No 4/1, New No 153-B, Sugavaneswara Street, Salem 636004. Email Id: irpkhadyota@gmail.com
11.	Last date for submission of claims	26 th August 2023

Notice is hereby given that the National Company Law Tribunal Special Bench I Chennai has ordered the commencement of liquidation of the **KHADYOTA KISHAN FOUNDATION** on 27th July 2023 *under section 33 of the Code.*

The stakeholders of **KHADYOTA KISHAN FOUNDATION** are hereby called upon to submit their claims with proof on or before 26th August 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

For KHADYOTA KISHAN FOUNDATION IN LIQUIDATION

Av. Arun
Liquidator

Name and signature of liquidator : CA AYYAMPALAYAM VENKATESAN ARUN
Date and place: : 02nd August 2023. Salem

Wheels India net profit up 24.8% at Rs. 13.3 cr

Chennai, Aug 2: Wheels India Ltd has registered a 24.8% rise in its net profit for Q1 ended 30th June 2023 at Rs. 13.3 crores as compared to Rs. 10.7 crores registered in the corresponding quarter of the previous year.

Revenues for Q1 ended 30th June 2023 went up 7% to Rs. 1,124 crores as compared to Rs. 1,053 crores registered in the same period the previous

year.

Export business growth Commenting on the Q1 performance, Srivats Ram, MD, Wheels India Ltd., said, “In Q1, amidst a muted domestic market, exports were strong at 25% of our sales. There was a strong demand for buses in the latter part of Q1.” NCLT has approved merger of SHL with WIL.

In the last week of July, the NCLT approved the merger of Sundaram

Hydraulics with Wheels India.

On the prospects of the hydraulic cylinder business, Srivats said, “We believe that there is a strong prospect to grow the hydraulic cylinder business with our existing customers” On the outlook for the company, Srivats said, “We believe that the domestic wheel business should pick up post monsoon, in the second half.”



Srivats Ram, MD, Wheels India

Sundaram Home Finance net up 21%, disbursements 39%

Chennai Aug 2: Sundaram Home Finance has registered a 21% increase in its Net Profit for Q1 ended 30th June 2023 at Rs. 57.42crores as compared to Rs. 47.26crores in the corresponding period of the previous year.

Disbursements for Q1 ended 30th June 2023 increased 39% to Rs. 1103.51crores as compared to Rs. 795.69crores registered in the same period of the previous year.The company opened

8 new branches during the first quarter of the year in Tier 2 and 3 towns including in Edappadi, Ilayampalli and Tuticorin in Tamil Nadu.

Commenting on the performance, Lakshminarayanan Duraiswamy, MD, Sundaram Home Finance said, “The growth in disbursements has been driven by our focus on expanding into remote towns in South India.”

On the current scenario and outlook

for the business, Lakshminarayanan said, “Tier 2 and 3 towns are growing at a fast clip and we see this trend continuing in the near term. Over the last 12 months, we have opened up branches in a number of new locations. Our growth strategy will be to continue to pivot around self-employed customer segment and smaller towns”.Sundaram Home Finance, a wholly owned subsidiary of Sundaram Finance Ltd, is a leading



Lakshminarayanan, MD, SHF

Arenq unveils wall-mounted solar inverter with inbuilt lithium battery

Chennai, Aug 2: Arenq, a pioneering name in solar battery manufacturing, has introduced a cutting-edge wall-mounted inverter with an integrated lithium battery, marking a significant advancement in power solutions. The inbuilt lithium battery is capable of being charged with both solar and grid electricity, offering users unparalleled flexibility and reliability.

The highlight of this innovative inverter is its 100% maintenance-free design, ensuring hassle-free operation for users. Additionally, the inverter features a user-friendly digital display monitor that provides real-time information on battery backup and capacity. This data can also be conveniently monitored through a user-friendly

Android app.

Arenq's dedication to technological excellence is showcased by the release of two power models, namely 850VA and 1200VA. The 850VA model weighs 28kg, while the 1200VA model weighs 35kg, catering to various power requirements with efficiency and ease.

Aiming to expand its reach and provide top-notch services, Arenq is actively seeking distributors in Kerala and Tamil Nadu.

This strategic move is set to accelerate the adoption of their ground-breaking solar inverters throughout the region.

Notably, Arenq has partnered with Kerala Automobiles Limited, a prominent public sector vehicle manufacturing company of the Government of Kerala, in



the thriving field of electric auto manufacturing. With this remarkable unveiling, Arenq continues to drive innovation and enhance

the way we harness and utilize solar energy, positioning themselves as a key player in the renewable energy sector.

iQOO registers 82% growth in Tamil Nadu

Chennai, Aug 2: iQOO, the high-performance smartphone brand, has become the fastest growing smartphone brand in the above INR 10K segment in Tamil Nadu. Tamil Nadu is among the top 5 states contributing to iQOO revenues in India. The state registered 82% YOY growth for the 12-month period ended June 2023. iQOO's top spot in a highly competitive segment underscores the brand's consistent commitment to innovation and to delivering industry-leading, power-packed devices across price



Nipun Marya, CEO

points. It also underlines the increasing popularity of, and trust in, iQOO's innovative technology and customer-centric approach. This translates into highly anticipated products by

both existing and newer customers across different segments.

The brand recently unveiled the iQOO Neo 7 Pro - a smartphone that has broken records from the 1st day of sale, with its Fearless Flame edition going out of stock within just a few hours of its release. iQOO Z series has also witnessed an astounding 2X growth in Tamil Nadu. The Z series has been widely recognized for its sleek design, powerful performance, and feature-rich capabilities, making it a preferred choice among smartphone enthusiasts in

the region. iQOO will further strengthen its Z series portfolio with the much-awaited iQOO Z7 Pro soon.

Nipun Marya, CEO, iQOO India, said, “We are thrilled at the overwhelming response we have received for the newly launched iQOO Neo 7 Pro. The market response to our latest offering corroborates our working in the right direction and helps us stay committed to continuously delivering products that exceed our customers' expectations, subsequently helping us drive growth in the future.”

Howden appoints Amit Agarwal as CEO

Chennai, Aug 2: Howden, the global insurance group, today announces the appointment of Amit Agarwal as CEO, Howden India, effective 1st August. Agarwal takes over the reins from Praveen Vashishta, the former CEO, who will now step up to the



position of Chairman. Agarwal's appointment underlines Howden

India's ambitious growth plans and aspiration to be a leading broker in one of the world's fastest growing insurance markets by 2026.

Under Agarwal's leadership, Howden India will continue its drive for innovation and the expansion of its product offering, and will

continue to embed local expertise in India for the benefit of its clients. It will execute on this strategy by attracting top industry talent through an empowered and employee-owned culture that allows its people to build a business for the long-term.

Chennai, Aug 2: vivo, the trusted global smartphone brand, released a new brand film that builds on the idea behind vivo's Brand Purpose - 'Live the Joy'. The campaign establishes the commitment of the brand to its purpose.

The two-and-a-half-minute videotalks about how vivo helps us connect with the ones we love and enables expression of this love through its simplified technology. Thus facilitating the apparently elusive value that we all need in our lives - 'Joy'.With an aim to connect with consumers across India, the film will be promoted across all digital platforms like YouTube, Facebook, and Twitter.

Geetaj Channana, Head, Corporate Strategy, vivo India, said, “As a brand whose every action starts from ‘Why’, the ‘Why’ for vivo is our purpose. Our purpose is to ‘Bring joy to all Indians through

superior technology and simplified experiences’. Being creators of ubiquitous technology, we believe that it is our responsibility to help nudge people towards finding this joy and through this campaign, we hope to inspire people to invest more time with their families and cherish those precious moments

in life.”

Swati Bhattacharya, Creative Chairperson, FCB India said, “ As a society we have started believing that happiness can be bought with money, achieved by hustling, but is that really so? ‘Where joy lives’ is a gentle nudge to those of us who are consumed by our ambition, to take a

pause, and try looking for joy closer home because more often than not, that's where we'll end up finding it.”

Through this film, vivo aims to help people understand that they need not look too far to look for happiness while they can find it with those whom they love.

Paytm Insider announces entertainment extravaganza

Chennai, Aug 2; To give the southern city a dose of excitement unlike any other, Paytm Insider, India's leading entertainment platform, has curated a list of four spectacular live events spanning the months of August and September. From power-packed live music concerts and performances to fun-filled carnivals - these events are all set to take over Chennai and offer its people immersive,

unforgettable experiences.

The buzz in the town is that renowned Tamil music director, composer, songwriter and singer Yuwan Shankar Raja (aka U1) is performing live in Chennai on 5th August from 7 PM onwards at the YMCA Ground brought together by Noise and Grains. While it has been a long wait for the city, the electrifying ‘High On U1’ concert is all geared to offer attendees the

best of the U1 experience showcasing the dynamic talent of the maestro.

The second edition of the Tamil Nadu International Kite Festival (TNIKF) (by Global Media Box in collaboration with the Department of Tourism, Tamil Nadu) is all set to kick off this August for an exciting four days of festivities from 12th August to 15th August celebrating the joy of kite flying at the picturesque TTDC Ocean View, Mahabalipuram.

9th September from 6 PM onwards, this show is the most anticipated event of the decade.



RAJ TELEVISION NETWORK LIMITED

Regd Office: No. 32, Poes Road,
Second Street, Teynampet, Chennai- 600018
CIN: L92490TN1994PLC027709
E-mail: comp_sec@rajtvnet.in, Website: www.rajtvnet.in

NOTICE TO SHAREHOLDERS

TRANSFER OF EQUITY SHARES OF THE COMPANY RELATING TO THE UNCLAIMED DIVIDENDS TO INVESTOR EDUCATION AND PROTECTION FUND (IEPF)

NOTICE is hereby given to those shareholders who have not claimed/ encashed their dividend since the declaration of the final dividend made for the year 2015-16 and the same has remained unclaimed for a period of seven (7) consecutive years.

Pursuant to the provisions of Section 124(6) of the Companies Act, 2013, as amended from time to time read with Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016, the Equity Shares in respect of which dividends have remained unclaimed by the shareholders for the past seven consecutive years, are mandated to be transferred by the Company to the Demat account of **Investor Education and Protection Fund Authority** established by the Central Government. Accordingly, the shares of all shareholders who have not claimed their dividend since the dividend declaration made in the year 2015-16 are liable to be transferred to IEPF.

In this regard, individual notices have already been sent to all the concerned shareholders at their registered address available with the Company and the details of such shareholders have also been displayed on the website of the Company www.rajtvnet.in.

All concerned shareholders are hereby requested again to claim their shares and unclaimed dividend amount(s) **on or before the last day of October, 2023 i.e. 31st October, 2023** by making an application to the Company in writing. Any claim made after the above-mentioned date shall not be considered valid and will not be taken on record.

Please also note that no claim shall lie against the Company or its Registrar and Share Transfer Agent in respect of individual amount, shares or other benefits accruing thereon, so transferred to IEPF. The shareholders can however, claim their unclaimed dividend & shares already transferred to IEPF by following the procedure stipulated in the IEPF Authority (Accounting, Audit, Transfer and Refund) Rules, 2016.

For further information/ clarification on the subject matter, you may contact the undersigned by sending an e-mail at comp_sec@rajtvnet.in or reach our Registrar and Share Transfer Agent whose address and contact details are given below:

M/s Cameo Corporate Services Limited, Unit: Raj Television Network Limited, Subramanian Building, 5th Floor, No.1 Club House Road, Chennai- 600002, Phone:044 28460390, E-mail: iepf@cameoindia.com

For Raj Television Network Limited
Namratha K
Company Secretary

Place: Chennai
Date: 02.08.2023

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KHADYOTA KISHAN FOUNDATION

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	KHADYOTA KISHAN FOUNDATION
2.	Date of incorporation of corporate debtor	28th Feb 2018
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Coimbatore,
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U0110722018NPLO030079
5.	Address of the registered office and principal office (if any) of corporate debtor	242/1 3rd Sundaram Street, Nalvar Layout, Near Lala Mahal, Rathinapuri, Coimbatore
6.	Date of closure of Insolvency Resolution Process.	27th July 2023
7.	Liquidation commencement date of corporate debtor	27th July 2023 (Order received on 31st July 2023).
8.	Name and registration number of the insolvency professional acting as liquidator	AYAMPALAYAM VENKATESAN ARLIN Reg No: IBI/MPA-001/IPPO1079/2017- 18/11792.
9.	Address and e-mail of the liquidator, as registered with the Board	Rams court, 10/2, Balaji Nagar I cross, Advaitha Ashram road, Salem 636004. E Mail Id: aayan77@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Akshayam, 4th floor, Old No 4/1, New No 153-B, Sugavanewara Street, Salem 636004. Email Id: ipkchadyota@gmail.com
11.	Last date for submission of claims	28th August 2023

Notice is hereby given that the National Company Law Tribunal Special Bench I Chennai has ordered the commencement of liquidation of the **KHADYOTA KISHAN FOUNDATION** on 27th July 2023 under section 33 of the Code.

The stakeholders of **KHADYOTA KISHAN FOUNDATION** are hereby called upon to submit their claims with proof on or before 28th August 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : CA AYYAMPALAYAM VENKATESAN ARLIN
Date and place: : 02nd August 2023, Salem

